

**NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH  
KOLKATA**

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/304

Date: 06.04.2022

**PUBLIC NOTICE**

The following public complaint/Letter was received. The complaint is found to be not in conformity with NGT (Practice & Procedure Rule, 2011 framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, the complainant is at liberty to file proper application, supporting documents, court fee, affidavit for initiation of judicial proceeding, if they so desire. Both the above referred Act & Rules are available on the NGT website: <http://www.greentribunal.gov.in> for public information. The detailed filing procedure is also mentioned in the referred Rule. The Application shall contain specific heads, "Facts in brief, Grounds, Limitation and Prayer". The Application along with Form I duly filled in shall be submitted in (2+1), total 3 number of copies in paper book form typed in legal format, affidavit, Vakalatnama etc to be filed in Filing Counter of NGT,EZB,Kolkata. The application shall be accompanied with **Court Fee of Rs. 1000/- (One Thousand only)** per affidavit which is to be paid in the form of DD from any Nationalised Bank or I.P.O. to be drawn in favour of "Registrar, National Green Tribunal, payable at New Delhi". The applicant has to appear in person or through an Advocate/Pleader duly engaged on the scheduled date of hearing in the Court, if the legal case is filed, Further Office order no. NGT(PB)/Judicial-II/196/70 dt. 03.02.2016 relating to public complaint may be referred which is available in the NGT website. In case, any clarification is required , the applicant may visit the Filing Counter of **National Green Tribunal, Eastern Zone Bench, Finance Centre, 3<sup>rd</sup> Floor, Block IIIB, Action Area II, New Town, Kolkata-700161**, in person during the working hours. No further correspondence in this regard will be entertained.

| Sl. | Date                     | Subject Matter  | Name & Address of the Complainant   |
|-----|--------------------------|---|---|
| 1   | 30.12.2021<br>16.02.2022 | Submission of Application for CTO for M/s Bikalpa Traders Pvt. Ltd.   | M/s Bikalpa Traders Pvt. Ltd. 37, Diamond Harbour Road, Kolkata - 700027  |
| 2   | 30.12.2021<br>16.02.2022 | Submission of Application for CTO for M/s Triumph Sales & Services  | M/s Triumph Sales & Services, 37, Diamond Harbour Road, Kolkata - 700027  |
| 3   | 30.12.2021<br>16.02.2022 | Submission of Application for CTO for M/s Ambey Abasan Pvt. Ltd.  | M/s Ambey Abasan Pvt. Ltd. 37, Diamond Harbour Road, Kolkata - 700027   |
| 4   | 24.01.2022               | Corruption and unethical acts and practice by many industries in West Bengal  | Sh. S. Bhattachariya through Ld. Advocate Mr. B.D. Paul Balihati, Pashchim Mednipore - 721149   |
| 5   | 08.02.2022               | Relaxation for construction of FCI Regional Office Building at FSD Dighaghat, Patna, Bihar  | Sh. Prabhat Bhushan, Officer of Special Duty, Urban Development & Housing Deptt.  |
| 6   | 10.02.2022               | Relaxation for construction of FCI Regional Office Building at FSD Dighaghat, Patna, Bihar  | General Manager (Region), FCI, Arunachal Bhawan, 3 <sup>rd</sup> & 4 <sup>th</sup> Floor, Exhibition Road, Patna                                  |
| 7   | 26.02.2022               | Complain against illegal restaurant i.e. JIVE JOL Restaurant, Gobarganga, Sahapur Rly. Station Road, PO- Khantura, PS- Gobardanga, 24 Pgns (N), WB<br>Owner : Sh. Sanju Deb | Ms. Bhaswati Basu w/o Late Mukul Basu, Gobarganga, Sahapur Rly. Station Road, Ward No. 05, PO- Khantura, PS- Gobardanga, 24 Pgns (N), WB - 743273 |

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| 8  | 26.02.2022 | Petition for Protecting of Village Forest Evicting the Encroachers in plot no. 10, 40, 41 & 42 at Khata No. 401 of Revenue Village Chandeipank, PS – Sindhol, PS – Ulunda, Dist- Sonapur, Odisha   | Mass Petition by Sh. Dillip Kumar Dandasena and for others Village Chandeipank, PS – Sindhol, PS – Ulunda, Dist- Sonapur, Odisha  |
| 9  | 28.02.2022 | Taking Appropriate measure for control of noise pollution in the areas under Kishannagar, PS- Kandarpur, Dist- Cuttack, Odisha   | Mass Petition Villagers of Kishannagar, PS- Kandarpur, Dist- Cuttack, Odisha  |
| 10 | 15.03.2022 | Sh. Sanjeev Kumar, District Mining Officer of Garhwa District in Jharkhand with the collusion/help of Sh. Ajay Rastogi, warehouse holder are doing illegal mining of sand in raining season for his personal profit by loosing Govt. revenue.  | Sh. Sanjay Choubey S/o B.K. Choubey, Add. – Sahijana, Garhawa, Jharkhand  |
| 11 | 22.03.2022 | Pollution at Soro Railway Station due to carrying of Coal without cover  | Dr. Narahari Nayak, Secretary, Soro Nagrik Munch, SoroLingapada, PO- Soro, Balasore - 756045  |
| 12 | Nil        | Complaint against Sunil Kr. Gupta & Sushil Kr. Gupta both son of Sh. Phool Chand Gupta for pond filling by soil at Hoding No. A2-2/1/A, New Santoshpur Karbala, Link Road, Rabindranagar Kolklata appertaining to R.S. Dag No. 598, R.S. Khatian No. 750/1in Mauza Panchur, Dist – 24 Parganas (S) | SH. Rafikul Hasan Khan, C2-12/3, New Sree Pally Road, PO – Bidhangarh, PS – Rabindranagar, Kolkata – 70066  |
| 13 | 31.03.2022 | Deficiency in IR Service and carbon footprint  | Sh. B. Siva Kumae, PA to Hon'ble Shri A. Vijayakumar MP (Rajya Sabha), Member DRUCC, Madurai Division, Southern Railway, No. 43A, Colony West, Ramavarnapuram, Nagercoil, Kanniyakumari District - 629002 |

*Subhayu Banerjee*

(Subhayu Banerjee)  
Registrar

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NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

**Copy:**

1. Website of NGT
2. Notice Board of NGT